

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)/2016

COARM:

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2019**

**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S. S. Con-Build Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Manish Sharma, Mr. Kirish Gandhi and
Mr. Ninad Dogra, Advocates


Present for the Respondent: Ms. Madhavi Khare along with
Mr. Vijay K. Jain, Advocates for R1
Mr. Ashish Dholakia and
Mr. Kishore Kumar, Advocates for R2

ORDER

Reply of Respondents to CA 699/2019 has been filed by the non-applicants.

Reply of Respondent no. 2 is yet to be filed in the Contempt Application. Let steps
be taken by all respondent to complete the proceedings in all the applications.

To come up on 16th September, 2019.


**(Ina Malhotra)
Member (J)**

(Sapna)